

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FORTY-NINTH REPORT

(Presented on 6.8.2013)

The Business Advisory Committee held a sitting on Monday, the 5th August, 2013.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

- | | |
|--|--|
| (1) Discussion on the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 2013 (No. 8 of 2013). | 2 hours
May be
discussed
together |
| (2) The Securities Laws (Amendment) Bill, 2013.
<u>(Consideration and passing)</u> | |
| (3) Discussion on the Statutory Resolution seeking disapproval of the National Food Security Ordinance, 2013 (No.7 of 2013) | 6 hours
May be
discussed
together |
| (4) The Food Security (Second) Bill, 2013.
<u>(Consideration and passing)</u> | |
| (5) The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012.
<u>(Consideration and passing)</u> | 4 hours |
| (6) Discussion and voting on First Supplementary Demands for Grants (General) for the year 2013-14. | 4 hours |

Contd...2/-

(7) The Multi-State Co-operative Societies (Amendment) Bill, 2010. <i>(Consideration and passing)</i>	}	4 hours
--	---	---------

(8) The Securities Exchange Board of India (Amendment) Bill, 2013 – to replace an Ordinance. <i>(Consideration and passing)</i>	}	2 hours
---	---	---------

NEW DELHI;
5th August, 2013
Shravana 14, 1935 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.